

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

ORIGINAL APPLICATION NUMBER 1038 OF 2003

ALLAHABAD THIS THE 08TH DAY OF SEPTEMBER, 2003

HON'BLE MR.JUSTICE R.R.K. TRIVEDI, V.C.
HON'BLE MR. D. R. TIWARI, MEMBER (A)

R.S. Tiwari,
s/o Late Padm Tiwari,
presently posted as Dy. Superintendent,
O/O Senior Superintendent of Post Offices,
Meerut Postal Division,
Meerut -250001.

.....Applicant

(By Advocate : Shri K.C. Sinha)

V E R S U S

1. Union of India through Secretary,
Department of Post,
Ministry of Communication,
Dak Bhawan, New Delhi.
2. Chief Post Master General,
U.P. Circle, Lucknow.
3. Post Master General,
Allahabad Region, Allahabad.
4. Shri V.K. Tiwari,
Director Postal Services,
O/O Post Master General,
Allahabad Region, Allahabad.

.....Respondents

(By Advocate : Shri R.C. Joshi)

O R D E R

By Hon'ble Mr.Justice R.R.K.Trivedi, V.C.

By this O.A. applicant has prayed for a direction to
respondent No.2 to include the name of the applicant also for

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ad-hoc promotion granted on 07.05.2003 of Group 'A' of IPS Services. It has been further prayed that promotion may be granted from the date his juniors were promoted with all benefits. It appears that applicant was awarded adverse entries in the year 2000-2001 and 2001-2002. The adverse entries were communicated to applicant, ~~and filed a representation~~ ^{of the} against the same, which are annexed as Annexure 3 & 5 of the O.A. It appears that on account of adverse entries, applicant has not been considered for promotion to next higher post. Accordingly, a direction is required to be given to respondent No.2 to consider the representation of the applicant and decided the same in accordance with law.

2. The O.A. is accordingly disposed of finally with direction to Chief Post Master General, U.P. Circle, Lucknow (Respondent No.2) to consider the representation of the applicant, filed as Annexure 3 & 5, within a period of 2 months from the date, a copy of this order is filed, if the applicant succeeds, ~~which~~ ^{The} shall be considered for promotion as given to his juniors. No order as to costs.

Dhara
Member (A)

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Vice-Chairman

shukla/-